

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3012

ANSWERED ON:24.04.2012

MAINTENANCE OF MONUMENTS SITES

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Will the Minister of CULTURE be pleased to state:

- (a) whether the Government involves private corporations for maintenance and preservation of historical monuments and sites in the country;
- (b) if so, the details thereof indicating the norms/guidelines followed in this regard;
- (c) whether the Government has received any complaint regarding non- compliance of the said norms/guidelines by such corporations; and
- (d) if so, the details thereof alongwith the action taken thereon, corporation-wise?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a)& (b) The Government of India encourages Public Private Partnership (PPP) for conservation, restoration and environmental development of protected monuments and sites under the aegis of National Culture Fund (NCF), a Trust under the Ministry of Culture. A few Corporate Houses have come forward for the maintenance and development of monuments declared as of national importance. The conservation, restoration and development of the monuments/ sites are carried out as per the Conservation Manual and guidelines and Charters of UNESCO. The details on the collaborations are at Annexure -I.

(c) & (d) No such complaint has been received.